

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **10.08.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/538/CHE/2021 IN CP/1264/IB/2018
NAME OF PETITIONER : C Ramasubramaniam (RP) of M/s SLO Industries Ltd
NAME OF RESPONDENT :
SECTION : Sec 33(1) & 60 of IBC 2016

ORDER

The Applicant / RP Mr. C. Ramasubramaniam is present in person and the Respondent is represented by Mr. Varun Srinivasan, Advocate through video conferencing platform.

Heard the Applicant. List this matter on **26.08.2021** for further hearing along with the other connected Application.

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**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

-sd-

**(R. SUCHARITHA)
MEMBER (JUDICIAL)**